Annexure - 9

Name of the corporate debtor :- Brick & Mortar Realty Private Limited. ; Date of commencement of CIRP:-18/02/2025; List of creditors as on 11/03/2025

List of other creditors (Other than Financial creditors & Operational creditors)

(Amount in Rs.)

SL No	Name of Creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues , that may be set - off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by gurantee	Whether related party ?					
							Nil						